

वर्ष, जब शामिल किया गया।

25. डोलोमाइट खानों में रोजगार	.	.	.	7-10-1978
26. रेडोन्साइड खानों में रोजगार	.	.	.	11-11-1978
27. बोल्फ्रेम खानों में रोजगार	.	.	.	23-12-1978
28. ग्रेनाइट खानों में रोजगार	.	.	.	3-9-1980
29. लौह अयस्क खानों में रोजगार	.	.	.	28-6-1980

Death of Cavemen of Nilambur forests.

7688. SHRI V. S. VIJAYARAGHAVAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that out of 350 "Cholanaikkans" the cavemen of Nilambur forests in Northern Kerala, 75 per sons died;

(b) if so, the reasons thereof;

(c) the steps taken to protect this tribe from becoming extinct; and

(d) how much amount has been sanctioned so far for the purpose and how much has been spent?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) and (b). No, Sir. There are two Cholanaikkans settlements near Nilambur consisting of 80 families. Their population is 351. After 1977 only 13 Cholanaikkans have died. Eleven people died of old age and disease and 2 were killed by wild elephants.

(c) and (d). Whenever any symptoms of diseases are noticed, doctors from the nearby Primary Health Centre visit the Cholanaikkans and medicines are administered. During lean months, rice, cloth and other essential articles are made available to them free of cost. Two collection depots functioning under the Kalkulam Girijan Service Co-operative Society supply essential commodities to the Cholanaikkans and collect minor forest produce from them on payment of reasonable wages.

During 1980-81 rice and cloth worth Rs. 20,000/- have been supplied free. An amount of Rs. 1.18 lakhs has been drawn and placed at the disposal of the Kalkulam Girijan Cooperative Society for improvement of a road leading to the Cholanaikkan colony at Punchakolly.

12.00 hrs.

Re. Adjn. Motion_s etc.
ETC.

*(Interruptions)***

MR. SPEAKER: Nothing is going on record without my permission.

*(Interruptions)***

PROF. MADHU DANDAVATE (Rajapur): One b one you can hear, Sir.

MR. SPEAKER: That is what I wanted to do.

*(Interruptions)***

MR. SPEAKER: Nothing is going on record without my permission.

*(Interruptions)***

MR. SPEAKER: Please sit down.
*(Interruptions)***

SHRI SATISH AGARWAL: Rose

MR. SPEAKER: किस प्वाइण्ट पर आप बोलना चाहते हैं।

What is your point of order?

श्री सतीश अग्रवाल (जयपुर)
अध्यक्ष महोदय, अभी जो एजेंडा प्रसारित किया गया है, जिस में दो विषयों के बारे

[श्री सतिश अग्रवाल]

में वक्तव्य देने का जिक्र किया गया है, उन दोनों विषयों के सम्बन्ध में मैंने प्रस्ताव आप को प्रस्तुत किये हुए हैं। अब इन वक्तव्यों के बाद हम को इन दो विषयों के बारे में बोलने की कोई इजाजत नहीं होगी। इस तरह से यह तो हमारे मोशन को थोटल करने का एक रास्ता सा बन गया है।

एक तो वनस्पति के बारे में है। वनस्पति की कीमतें जिस तरह से बढ़ती जा रही हैं और सरकार कुछ नहीं कर रही है, उस के सम्बन्ध में हमने प्रस्ताव दिया था और दूसरा उत्तर प्रदेश में हाई कोर्ट के बारे में है।

अध्यक्ष महोदय अगर वक्तव्य नहीं आता है, तो आप कहते हैं कि वक्तव्य नहीं आया।

श्री सतीश अग्रवाल : आप हमारे मोशन को एडमिट क्यों नहीं करते हैं ताकि हम को बोलने का मौका मिले।

अध्यक्ष महोदय : जब आवश्यक होता है, तो जरूर करता हूँ। सुप्री मोटो स्टेटमेंट आना है, तब उस को कैम रोक सकता हूँ।

श्री सतीश अग्रवाल : उस के बारे में कोई न कोई विचार-निर्णय तो होना चाहिए।
....(व्यवधान) ..

अध्यक्ष महोदय : आप दूसरा दे दीजिए। 377 में आप दे दीजिए।

श्री सतीश अग्रवाल : उसी प्रकार से मैंने एडजोर्नमेंट मांगन दिये हैं। एक मैंने एल० आई० सी० के बारे में दिया है। ..
(व्यवधान)....

MR. SPEAKER: That is all. Nothing is allowed. I have not allowed it. Order please.

(Interruptions)**

SHRI INDRAJIT GUPTA (Basirhat): Sir, I have given you notice. I have drawn your attention to two very important matters. It is for you to decide how you will permit them to be raised....

MR. SPEAKER: I have not allowed it.

SHRI INDRAJIT GUPTA: One is the question of....(Interruptions)

PROF. K. K. TEWARY (Buxar): Dange has been expelled. He should raise the matter.

SHRI INDRAJIT GUPTA: Dange expulsion you should raise; because he joined you, you should raise it!

(Interruptions)

MR. SPEAKER: Why are you talking? I will call you.

SHRI INDRAJIT GUPTA: By-elections to 7 State Assembly seats and 1 Parliamentary seat in West Bengal are due to be held on the 17th(Interruptions) These people are shouting here that the Government in West Bengal has not got popular backing. Why don't they have an election there?

MR. SPEAKER: I cannot do it. It is for the Election Commission.

SHRI INDRAJIT GUPTA: Why don't you ask them to hold election? Elections have been postponed...

MR. SPEAKER: It is for the Election Commission.

SHRI INDRAJIT GUPTA: Then my friend Shri Satish Agarwal was

trying to raise the LIC matter. Strike is going on for 12 days...

MR. SPEAKER: I cannot do anything.

SHRI INDRAJIT GUPTA: Supreme Court has given them the order to pay them the bonus according to 1974 agreement. They are flouting the Supreme Court order. Do you not recognise this to be an important matter?... (Interruptions).

MR. SPEAKER: No, no. Now, Shri R. P. Yadav.

श्री राजेश प्रसाद यादव (मधेपुरा) : अध्यक्ष महोदय, बिहार के किशन गंज में 150 आदमी भूख से मर गये हैं। उस के बारे में हमने कालिग एटेंशन दिया है। .. (शवधान) ...

MR. SPEAKER: I am getting the facts.

श्री हरिकेश बहादुर (गोरखपुर) : अध्यक्ष महोदय, दिल्ली के एक हिन्दी साप्ताहिक के एक सम्पादक को किडनीप कर लिया गया है। यह एक बहुत गंभीर मामला है।

(Interruptions)**

MR. SPEAKER: That is nothing. No, I am not going to allow it.

(Interruptions)**

MR. SPEAKER: No, I am not allowing it.

SHRI NIREN GHOSH (Dum Dum): By-election in West Bengal has been postponed.

MR. SPEAKER: That is for the Election Commission. Order please. Prof. Dandavate, what is your point?

PROF. MADHU DANAVATE: I want to know about the freedom of the press and the law and order

position in the city of Delhi. It is not solved yet. It is within the jurisdiction of the Centre. (Interruptions).

MR. SPEAKER: It is coming up. The Home Ministry's Demands for Grants are coming up. You can consider it then. It is open for discussion.

PROF. MADHU DANAVATE: Will they refer to it?

MR. SPEAKER: You refer to it and they will reply.

PROF. MADHU DANAVATE: I have given an adjournment motion....

MR. SPEAKER: I have already rejected it. There is no question of adjournment motion.

(Interruptions)**

PROF. MADHU DANAVATE: Will they give a statement on that?

MR. SPEAKER: You make them to give a statement on that. You refer to it.

(Interruptions)**

श्री रामावतार शास्त्री (पटना) : अध्यक्ष जी, मैंने एडजोर्नमेंट मोशन दिया है।

अध्यक्ष महोदय : आप बैठ जाओ, आप खड़े क्यों हैं ?

श्री रामावतार शास्त्री : ब्रिटेन की प्रधान मंत्री श्रीमती मार्ग्रेट थैचर, उन्होंने हमारे देश के दुश्मन....

MR. SPEAKER: No, no. We are going to discuss it. That is why she is coming here.

श्री रामावतार शास्त्री : इसे डिस्कस करवाइये।

समापति महोदय : वे आ रही हैं ।
डिसकस करना है और क्या करना है ?

श्री रामावतार शास्त्री : वे किसलिए
आ रही हैं ?

महोदय अध्यक्ष : बात करने के लिए
आ रही है ।

SHRI RATANSINH RAJDA (Bombay South): Sir, atrocities are being committed on the ethnic minorities in Great Britain. (Interruptions).

MR. SPEAKER: We are going to talk with them. That is why she is coming here.

SHRI RATANSINH RAJDA: But, Sir,

MR. SPEAKER: No, no. Not allowed.

(Interruptions)**

श्री हरीश कुमार गंगवार (पीलीभीत) :
आपने यहां कहा था, हाउस में कि हमने
एक काल अटेंशन मोशन एडमिट किया
है वेस्टर्न यू० पी० के पार्ट में हाई कोर्ट की
एक बेंच स्थापित करने के लिए ।

MR. SPEAKER: That has already been discussed.

श्री हरीश कुमार गंगवार : कब हो रहा
है ?

MR. SPEAKER: We have already discussed that.

SHRI A. NEELALOHITHADASAN NADAR (Trivandrum): Sir, I have given notice of adjournment motion. I have written a letter to you regarding three continuous, frequent and unnatural suspected deaths. . .

(Interruptions)

MR. SPEAKER: Not allowed. Nothing is going on record.
(Interruptions)**

MR. SPEAKER: Nothing is going on record. You can discuss it when the Demands for Grants for the Home Ministry are taken up. Not allowed. Why don't you listen to me? It is not allowed. You are supposed to be the leader of your party.

(Interruptions)**

SHRI R. K. MHALGI (Thane): Sir, during the last week, I had given notice of an adjournment motion. At that time, hon. Deputy-Speaker had said that the facts were being ascertained on the point of the Law Minister's Circular to the Chief Ministers of States regarding the.... (Interruptions).

MR. SPEAKER: That is coming up in tomorrow's Calling Attention Motion. I have decided that just now.

श्री सत्य नारायण जटिया (उज्जैन) :
अध्यक्ष महोदय, एक समाचार पत्र के सम्पादक
को

MR. SPEAKER: No. The Home Ministry's Demands are coming up. Nothing is going on record.

(Interruptions)**

SHRI K. A. RAJAN (Trichur): Sir, the L.I.C. employees are on strike. (Interruptions).

MR. SPEAKER: Not allowed. Nothing is going on record.

(Interruptions)**

SHRIMATI GEETA MUKHERJEE (Panskura): I have given notice of an adjournment motion on the failure to conduct by-election in West Bengal....

MR. SPEAKER: Not allowed. It is for the Election Commission. Madam, you should not disobey the Chair. I do not expect it from you. Not allowed. Nothing is going on record.

(Interruptions)**

SHRI SATYASADHAN CHAKRABORTY (Calcutta-South): Kindly hear me and then take your decision. The question is of momentous importance. It concerns the democracy of our country....

MR. SPEAKER: It is for the Election Commission.

SHRI SATYASADHAN CHAKRABORTY: I have not finished.

MR. SPEAKER: I have already decided.

SHRI SATYASADHAN CHAKRABORTY: How can you read my mind and disallow it?

MR. SPEAKER: I have already disallowed it. You read my mind and I read yours.

SHRI SATYASADHAN CHAKRABORTY: I want to draw your attention....(Interruptions)**.

MR. SPEAKER: Not allowed. My attention has already been drawn and I have come to the conclusion.

(Interruptions)**

MR. SPEAKER: Nothing is going on record. The Demands for Grants of the Home Ministry are coming up and you can discuss it then.

(Interruptions)**

MR. SPEAKER: I have already disallowed you.. Nothing is going on record, what you are saying..

श्री राजेश कुमार सिंह (फिरोजाबाद): मान्यवर, एक बहुत ही महत्वपूर्ण विषय की ओर मैं आपका ध्यान आकर्षित करना चाहता हूँ। इंग्लैण्ड के अन्दर भारतीयों पर हिंसात्मक हमले हो रहे हैं। वहाँ की प्रधान मंत्री आने वाली हैं, इसलिए मेरा मत है कि सदन का ध्यान इस ओर आकर्षित होना चाहिए। भारतीय प्रवासियों पर लगातार हमले हो रहे हैं और उनकी संपत्ति लूटी जा रही है।

MR. SPEAKER: The Prime Minister is coming here for discussions.

(Interruptions)**

MR. SPEAKER: Not allowed. She is coming here. We shall discuss it if nothing comes out.

प्रो० अजीत कुमार मेहता (समस्तीपुर): माननीय अध्यक्ष महोदय, मैं जानना चाहता हूँ कि क्या सरकार हर समस्या का समाधान गोली चला कर ही करना चाहती है?

अध्यक्ष महोदय: आप सवाल क्या करना चाहते हैं, यह जो मेरे साथ सवाल कर रहे हैं।

प्रो० अजीत कुमार मेहता: मैं ध्यान आकर्षित करना चाहता हूँ...।

अध्यक्ष महोदय: किस बात का?

प्रो० अजीत कुमार मेहता: मैं जानना चाहता हूँ कि हर समस्या का समाधान क्या गोली चला कर निकाला जा सकता है। समस्तीपुर में तीसरी बार गोली चलाई गई....।

MR. SPEAKER: This is a law and order problem. I cannot allow it. It is a State subject.

श्री धनिक लाल मण्डल (झंझारपुर):
अध्यक्ष महोदय, मैंने आपका ध्यान अडजर्नमेंट
मोशन के द्वारा खींचा था।

अध्यक्ष महोदय: मैंने अलाऊ नहीं
किया था।

श्री धनिक लाल मण्डल: किसानों पर
लगातार गोलियां चलती रहती हैं।

अध्यक्ष महोदय: मैंने अलाऊ नहीं
किया था, यह स्टेट सब्जेक्ट है।
आज डिमांड्स आ रही हैं, आप डिस्कस
कर सकते हैं —

This is a State subject. It is open to
you to discuss it during the Demands
for Grants of the Ministry.

श्री धनिक लाल मण्डल: यह सदन
चुपचाप नहीं बैठ सकता।

अध्यक्ष महोदय: मैं कब कहता हूँ
कि आप चुप रहिए।

श्री धनिक लाल मण्डल: रोज गोली
चलती है।

(Interruptions)**

MR. SPEAKER: Nothing is going
on record now. डिमांड्स आ रही हैं,
उस पर आप चर्चा कीजिए।

श्री धनिक लाल मण्डल: डिमांड्स
तो आ रही हैं पर तात्कालिकता को तो
देखिए।

अध्यक्ष महोदय: आज ही है,
तात्कालिकता आज ही है, आज ही डिमांड्स
आ रही हैं तो आप बात क्यों नहीं करते
दबा के, जो मन में उद्गार हैं वे व्यक्त
क्यों नहीं करते आप।

श्री मनोराम बागड़ी (हिसार): अध्यक्ष
जी, दो बातों की ओर मैं आपका ध्यान
आकर्षित करना चाहता हूँ।

अध्यक्ष महोदय: एक ही बात
करिए।

श्री मनोराम बागड़ी: एक बात में तो
सिर्फ आपको एक शब्द में जवाब देना है।
जब देश में किसान पर गोली चलती है . . .।

अध्यक्ष महोदय: किसान की तो बात
कर दी है कि आज उस पर बात करेंगे।

श्री मनोराम बागड़ी: उसमें यह
कह कर कि यह राज्य का सवाल है, देश का
नहीं है।

अध्यक्ष महोदय: मेरी गर्दन कौन
पकड़ेगा, सभी पकड़ते हैं, मुझे बताइए
कि मैं क्या करूँगा। इसका समाधान आप
कीजिए। I am open to suggestions.

SHRI A. NEELALOHITHADASAN
NADAR: rose

MR. SPEAKER: An hon. Member
is already on his legs. Please sit
down. I have allowed you earlier.
Now I have allowed him. This is not
the proper way.

श्री मनोराम बागड़ी: देश में कहीं
से गोरखालैंड, कहीं से मुस्लिम होमलैंड और
कहीं से खालिस्तान और कहीं से क्षत्रिस्थान
की मांगें उठ रही हैं और देश का अंग भंग करने
के रास्ते पर जो कुछ लोग चल पड़े हैं इसके
ऊपर— (बयबखान) यह मामूली बात नहीं
है। जिस वक्त गुजरात में हरिजननों के
मामले पर बहस चल रही थी तब मैंने कहा
था कि पार्टी से ऊपर उठ कर राष्ट्रीय स्तर
पर कुछ मसलों पर सोचा जाना चाहिए।

अध्यक्ष महोदय : आप बैठ जाएं ।
मैंने समझ लिया है ।

श्री मनोराम बागड़ी : पंजाब में क्या हुआ है ? अभी घर मंत्री जी ने कहा था गोरखालंछ नहीं हो सकता है । पंजाब में खालिस्तान हो सकता है ? अछूति-स्तान की मांग भी उठ रही है । यह बहुत महत्वपूर्ण प्रश्न है और राष्ट्रीय स्तर पर पार्टी से ऊपर उठ कर हम को इस पर विचार करना होगा —

अध्यक्ष महोदय : आपका एडजर्नमेंट मोशन मैंने पढ़ा है । लेकिन एडजर्नमेंट मोशन नहीं हो सकता ।

I am saying....

(Interruptions)

MR. SPEAKER: Mr. Nadar, have you got some sort of decorum in the House? When I am speaking you are butting in! You must listen to me. Sit down. You must listen to me. Sit down.

यह एक बहुत ही अहम मुद्दा है जो इस तरीके से डिसकस नहीं किया जा सकता है । हम में मातृ भावनाएं होती हैं । देश के लिए अपनी मातृभूमि के लिए भी वैसी ही भावनाएँ होती हैं । कहा भी जाता है जननी जन्मभूमिश्च स्वर्गादपि गरीयसी । आज संसार बड़ा होने की बात करता है, छोटा होने की बात नहीं करता है । संकुचित हम नहीं हो सकते हैं । वातावरण को संकुचित बनाने की कोशिश नहीं की जा सकती है । इस पर मोशन दीजिए फिर उसके ऊपर डिसकशन हो तो अच्छा रहेगा, ठीक होगा ।

श्री मनोराम बागड़ी : : 184 में मोशन दिया हुआ है ।

MR. SPEAKER: Then we will see to it. I will like it to be discussed thoroughly and any tendency to belittle the country should be curbed in the bud. It should not be allowed. Mr. Parmar.

(Interruptions)

MR. SPEAKER: Mr. Parmar has been allowed. I have allowed Mr. Parmar. Professor Sahib, you are a very highly intelligent person, I have allowed this gentleman.

Mr. Parmar, what do you want to say, Sir? (Interruptions):

Under what rule?

श्री हीरा लाल आर० परमार (पाटन):
मैं एक गम्भीर सवाल की ओर आपका ध्यान केन्द्रित करना चाहता हूँ । दो दिन से दिल्ली में

जो आन्दोलन चल रहा है यह सारे देश में फैल रहा है ।

अध्यक्ष महोदय : होम मिनिस्ट्री की डिमांड्स आ रही है तब आप बोल सकते हैं ।

श्री हीरा लाल आर० परमार : डा० अम्बेदकर की जन्म तिथि — (अवधान) ..

12.17 hrs.

PAPERS LAID ON THE TABLE

IMPORTED CEMENT CONTROL (AMENDMENT) ORDER, 1981 AND DETAILED DEMANDS FOR GRANTS OF MINISTRY OF INDUSTRY FOR 1981-82

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

I beg to lay on the Table?